

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/138/13
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

NAME OF THE COMPANY : M/s. Reebok India Company 209(3)

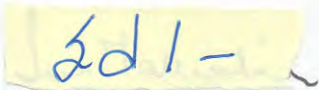
SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Present: Mr. Niraj Singh and Mr. Alok Srivastav, Advocates for
the petitioner

ORDER

Request for adjournment is being made by the Ld. Counsel for the
applicant. At his request, adjourned to 10.04.2017.


(Ina Malhotra)
Member Judicial